

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.06/(MAH)/2016
CA No.



CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE PARTIES: Mr. Mukesh Balabhai Patel
V/s.
M/s. Tulip Shapes & Structures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	S. Venkateshwar.	Advocate for petitioners.	
2	Gaurangi Pujara	Advocate for Respondent No 1-5	

ORDER

C.P. NO. 06/241-242/NCLT/MB/MAH/2013

1. The Learned Representatives for both sides are present.
2. Inadvertently, matter was not listed in Today's Cause List by the Registry, although adjourned to 14.03.2017 vide previous Order dated 07.02.2017. A revised Cause List is placed before the Bench. However, due to this confusion, the matter cannot be heard today.
3. By consent of both the sides, Petition is now listed for final hearing on **04.04.2017**. Date is duly communicated to both the sides.

Sd/-

Dated: 14.03.2017

Shri M.K. Shrawat
Member (Judicial)